

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Cr1)... 2008
CRLMP.NO(s). 6413

SURAT SINGH PANWAR Petitioner(s)

VERSUS

STATE OF UTTARAKHAND Respondent(s)
(With appln(s) for c/delay in filing SLP and office report)

Date: 12/12/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Dinesh Verma, Adv.
Mr. Prabhod Dayal Tiwari, Adv.
Mr. Ashiesh Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

The learned counsel for the petitioner to inspect the original records within three weeks and list thereafter before the Hon'ble Court.

(M.P.BHADRAN)
Registrar

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